

**GOVERNMENT OF INDIA  
AGRO AND RURAL INDUSTRIES  
LOK SABHA**

STARRED QUESTION NO:433

ANSWERED ON:25.08.2004

ALLOCATION OF FUNDS UNDER PMRY

Barad Shri Jashubhai Dhanabhai;Gulshan Smt. Paramjit Kaur

**Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:**

- (a): whether State Governments have urged for more funds under the Prime Minister's Rozgar Yojana;
- (b): if so, the details thereof;
- (c): the action taken by the Union Government thereto including the additional funds sanctioned and released during the last three years to the States, State-wise;
- (d): the targets fixed under PMRY during the last three years, year-wise;
- (e): whether targets have been achieved; and
- (f): if so, the details thereof and if not, the reasons therefor including the remedial measures taken thereon?

**Answer**

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES ( SHRI MAHABIR PRASAD )

(a)to(f): A Statement is laid on the table of House.

STATEMENT REFERRED TO IN THE REPLY OF PARTS (a) TO (f) IN RESPECT OF THE OF THE LOK SABHA STARRED QUESTION NUMBER 433 FOR ANSWER ON 25TH AUGUST, 2004.

(a)&(b): Under the Prime Minister's Rozgar Yojana (PMRY), allocation of funds is related to allocation of targets to State/UTs by the Central Government. Some of the States have requested for allocation of higher targets for the year 2004-05 under the PMRY. State-wise details of initial target allocated for year 2004-05, requests for higher targets received from some of the States and final target allocated to States/UTs are at Annexure-I

(c): State-wise details of loans disbursed by the banks and financial assistance provided to State/UT Government by the Central Government for Entrepreneurial Development during the last three years is at Annexure-II. The assistance for subsidy from the Central Government is authorized to the Reserve Bank of India for passing on to the individual beneficiaries through the implementing banks. Hence, the State/UTs wise details of assistance released for subsidy are not available. Funds amounting to Rs. 178.00 crore, Rs. 152.55 crore and Rs. 147.63 crore have been authorised to Reserve Bank of India for subsidy during the years 2001-02, 2002-03 and 2003-04, respectively.

(d)to(f): The details of the year-wise targets fixed and achieved during the last three years i.e 2001-02, 2002-03 & 2003-04 under the PMRY is at Annexure-III. Several measures have been taken to ensure achievement of targets viz. monthly monitoring of the quarterly schedule prescribed for sanctioned and disbursement of loans, extending cut-off date for lapsing of sanctions and completion of disbursement, instructions to the implementing banks by the RBI to bridge the gap between sanctions and disbursements, instructions to State/UTs to arrange training within one month of sanctioning of loans, convening of DIC Task Force Committee Meetings twice in a month or more depending on the number of applications received under the Scheme, etc.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PARTS a) TO b) OF THE LOK SABHA STARRED QUESTION NO.433, PRIORITY NO.12 TO BE ANSWERED ON 25.08.2004.

STATE-WISE TARGET ALLOCATED, TARGET REQUESTED AND TARGET ALLOCATED (AS ON 17.08.2004) FOR 2004-05 UNDER THE PMRY.

(In Numbers)

S1. STATE/UTs TARGET ALREADY TARGET FUNAL TARGET#  
 No. ALLOCATED FOR REQUESTED ALLOCATED  
 2004-05 BY STATES FOR 2004-05  
 FOR 2004-05

(as on 17.08.2004)

1	Andhra Pradesh	33250	43000	
2	Assam	6700	12000	15000
3	Arunachal Pradesh	200		400
4	Bihar	14000		16000
5	Delhi	4600		4500
6	Goa	400		500
7	Gujarat	8700		12500
8	Haryana	9000		10200
9	Himachal Pradesh	3200		3000
10	Jammu & Kashmir	3000		3000
11	Karnataka	15750		24000
12	Kerala	21900		25500
13	Madhya Pradesh	12000		14000
14	Maharashtra	22800		39000
15	Manipur	1200		1500
16	Meghalaya	400	1400	1400
17	Mizoram	200		200
18	Nagaland	300	1200	1200
19	Orissa	6500	18000	18000
20	Punjab	9000		9200
21	Rajasthan	16000		18200
22	Tamil Nadu	18200	20000	25000
23	Tripura	1600		2000
24	Uttar Pradesh	46000	50900	52000
25	West Bengal	20000		24000
26	Andaman & Nicobar	100	400	400
27	Chandigarh	200	100	100
28	Daman & Diu	50		50
29	Dadra & Nagar Haveli	50		50
30	Lakshadweep	50		50
31	Pondicherry	650		875
32	Sikkim	100		100
33	Uttaranchal	2000	7000	7000
34	Jharkhand	5500	9000	9000
35	Chattisgarh	5500		6000

Total 289100 386925

Annexure-II

Annexure referred to in reply to part c) of the lok sabha starred question no.433 to be answered on 25.08.2004

Funds released to State/UTs for training and contingency etc. by the Central Govt. under the Prime Minister`s Rozgar Yojana during the last three years i.e. 2001-02, 2002-03 & 2003-04 (as on 09.08.2004)

(Rs. in thousands)

S1.No. State/UTs FUNDS RELEASED DURING

No. 2001-02 2002-03 2003-04

1 Andhra Pradesh 10964.83 6391.7 19143.932

2 Assam	4285.35	11072.7	5897.15
3 Arunachal Pradesh	174.16	380.85	346.8
4 Bihar	0	0	10154.161
5 Chattisgarh	1700	0	3608.1
6 Delhi	0	0	0
7 Goa	46.8	0	0
8 Gujarat	3188.4	66693.5	2026.75
9 Haryana	1972.97	3886.219	6898.96
10 Himachal Pradesh	712.74	1695.7	1947.7
11 Jammu & Kashmir	428.87	249.25	1315.888
12 Jharkhand	4500	0	0
13 Karnataka	12127.2	4975.8	14893.377
14 Kerala	11771.63	5526.15	11221.43
15 Madhya Pradesh	9498.24	12020.68	14932.43
16 Maharashtra	7227.94	2915	19131.08
17 Manipur	450.36	0	557
18 Meghalaya	1356.45	185.5	709.621
19 Mizoram	161.75	470.6	360.5
20 Nagaland	299.42	683.78	100.05
21 Orissa	7550.38	2049.95	9134.27
22 Punjab	10323.13	3022.2	7818.43
23 Rajasthan	0	5783.277	10601.22
24 Tamil Nadu	10670.33	4028.96	14793.7
25 Tripura	2139.57	1734.95	1822.95
26 Uttar Pradesh	36891.7	20436.55	40253.11
27 Uttaranchal	3400	0	2582.64
28 West Bengal	0	0	0
29 Andaman & Nicobar	106	59.45	106.05
30 Chandigarh	48.15	36.8	47.05
31 Daman & Diu	18.1	7	4.25
32 Dadra & Nagar Haveli	25.9	11.35	15
33 Lakshadweep	10.95	8.35	12.15
34 Pondicherry	168.93	102.116	536.942
35 Sikkim	15.25	10	47.7

Total 142235.5 154438.4 201020.391

#### Annexure-III

ANNEXURE REFERRED TO IN REPLY TO PARTS d) TO f) OF THE LOK SABHA STARRED QUESTION NO.433 PRIORITY NO.12 TO BE ANSWERED ON 25.08.2004.

TARGETS AND ACHIEVEMENTS DURING 2001-02, 2002-03 & 2003-04 UNDER THE PMRY

Sl.No.	Years	Targets		
	(Nos.)	Sanctions by banks (Nos.)	Disbursement by banks (Nos.)	

1.	2001-02	3,47,135	2,37,392	1,89,860
2.	2002-03	3,55,075	2,27,892	1,90,129
3.	2003-04#	3,39,900	2,37,472	1,48,699

# Provisional

Based on RBI Reports.